

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 88 of 2022/RG

Dated: 28/01/2022

In suppression of all previous orders/ notifications issued in this regard, so far it pertains to nomination of Assistant Public Information Officers, the following Assistant Public Information Officers are hereby nominated for each wing of the High Court under Right to Information Act, 2005 :-

Sr. No	Name of the Officer	Nominated as APIO for
1.	Ms. Naseema Hassan Assistant Registrar-II.	High Court Wing, Srinagar. (In addition to her own work)
2.	Sh. Ajmer Singh Assistant Registrar-II	High Court Wing, Jammu. (In addition to his own work)
3.	Sh. Showkat Hussain Qadiri, Assistant Registrar-II	Chief Justice Secretariat. (In addition to his own work)
4.	Sh. Shah ji Bhat, Assistant Registrar-II	High Court Main Wing.

By Order.

28-01-2022
(Sanjeev Gupta)
Registrar General

Dated: 28/01/2022

No: 1345-67/RG/GS

Copy to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordship.
3. Registrar Vigilance, High Court of J&K.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. Registrar Rules, High Court Main Wing, Jammu
6. Registrar Administration (PIO) High Court Main Wing.
7. Deputy Secretary, State Information Commission, J&K, Srinagar
..... for information
8. Concerned Officers.
..... for information and n/a
9. Incharge NIC, High Court of J&K and Ladakh.
.... For uploading the same on the website.
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for
keeping up of the record of the same.

28-01-2022
Registrar General